

(b) the details of FTAs with African countries and details of trade with those countries; and

(c) whether any blueprint has been prepared in this regard, and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) During the recently concluded India-Africa Forum Summit, India and African countries recognized that businesses of both sides through growing trade, investment and technology linkages provide a strong dimension to India-Africa partnership. Both sides further recognized the huge potential for expansion of trade and investment in Africa and India. Some of the major trade related issues that were discussed and agreed were: to fast track the implementation of the Duty Free Tariff Preference Scheme offered by India; work towards creating conducive environment for trade facilitation in accordance with the WTO Bali Trade Facilitation Agreement; Support establishment of Small and Medium Enterprises (SMEs) and Medium and Small Industries (MSIs) in order to promote employment creation and income generation for people of both sides; Promote Public Private Partnership (PPP) by encouraging Indian businesses to set up skills development units in African industrial zones with the aim to train African engineers, technicians, managers and workers as well as other experts in areas such as food security and solar energy; create a mechanism to enable women groups to access credit for productive activities and markets for their products; enhance cooperation through training and collective negotiations on global trade issues, including at the WTO and enter into bilateral Preferential/Free Trade Agreements with African nations, wherever possible.

(b) India has not entered into Free Trade Agreement with any country in Africa, so far.

(c) India is exploring the feasibility of FTAs with Common Market for East Southern Africa (COMESA), a Regional Economic Community in Africa comprising of 19 member States and Economic Community of West African States (ECOWAS), a Regional Economic Community in Africa comprising of 15 member States.

Funds released to Jammu and Kashmir for renovation of monuments

2117. SHRI SHAMSHER SINGH MANHAS: Will the Minister of CULTURE be pleased to state whether Government has released/sanctioned the grant for repairment/renovation for old monuments of Jammu and Kashmir State for the years 2014-15 and 2015-16 and if so, the monument-wise and region-wise details of expenditures utilised?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): Yes Sir. The monument-wise and region-wise details of expenditure incurred for conservation work of protected monuments in Jammu and Kashmir State for the year 2014-15 and 2015-16 are given in Statement.

Statement

Monument-wise and Region-wise details of expenditure incurred for protected monuments of ASI in Jammu and Kashmir State

(Amount in ₹)

Sl. No.	Name of Monument/Site	Year/Expenditure incurred	
		2014-15	2015-16 (Up to January 2016)
1	2	3	4
Jammu and Kashmir Region			
1.	Ancient Site of Chakradhar/Semthan, District Anantnag	14,770	13,700
2.	Mughal Arcade including Spring together with adjacent land (Verinag), District Anantnag	15,51,258	20,290
3.	Ancient Temple of Martand together with adjacent land (Rambirpur), District Anantnag	29,20,578	11,21,014
4.	Bumzuva Cave and Temple, District Anantnag	4,290	4,820
5.	Detha Mandir Bandi, Uri, District Baramulla	3,670	3,720
6.	Ancient Temple together with adjacent land Buniyar, Uri, District Baramulla	22,411	18,464
7.	Ancient Temple, Fatehgarh, District Baramulla	12,280	16,830
8.	Ancient Stupa (Excavated Remains) together with adjacent land Ushkura, District Baramulla	5,340	6,680
9.	Pratapswamin Temple with Four Subsidiary Shrines together with adjacent land, Tapparqaripora, District Baramulla	13,530	16,780
10.	Shankargaurisvara Temple Pattan, District Baramulla	18,973	76,948
11.	Sugandesha Temple Pattan, District Baramulla	3,76,251	20,944

1	2	3	4
12.	Ancient Stupa, Monastery and Chaitya together with adjacent land Dever Yakhmanpora/Parihaspora, District Baramulla	22,16,217	7,54,732
13.	Mosque and Other Ancient Remains on the Island Wular Lake, District Bandipora	1,87,718	30,790
14.	Khanpur Sarai, Chadura, District Budgam	13,63,082	1,11,702
15.	Akhnoor Fort (Akhnoor), District Jammu	36,97,956	14,46,717
16.	Remains of Ancient Site (Pambaran), Ambaran, District Jammu	24,28,552	37,719
17.	Ancient Temple (Hari Hara) Billawar, District Kathua	81,240	1,14,697
18.	Trilochan Nath Temple Mahadera Basholi, District Kathua	63,195	80,500
19.	Avantiswamin Temple Avantipur, District Pulwama	24,80,273	1,55,521
20.	Avantisvara Temple Avantipur, District Pulwama	18,81,113	3,30,216
21.	Ancient Temple, Kakpora, District Pulwama	20,06,783	5,250
22.	Remains of Ancient Temple Khrew, District Pulwama	1,820	2,590
23.	Ancient Temple Ladhuv, District Pulwama	6,39,677	22,490
24.	Ancient Stupa Remains alongwith adjacent Area Malangpora, District Pulwama	4,290	4,820
25.	Ancient Siva Temple Payer, District Pulwama	4,390	3,770
26.	Pather Masjid Zaina Kadal, District Srinagar	7,01,539	93,020
27.	Ancient Temple Bohri Kadal, District Srinagar	2,040	3,660
28.	Tomb of Zain-ul-Abdin's Mother together with adjacent land Zaina Kadal, District Srinagar	1,28,105	3,38,405
29.	Khanqah of Shah Hamdan, District Srinagar	24,700	34,990
30.	Mosque of Akhun Mulla Shah together with adjacent Area Kathi Darwaza, District Srinagar	13,54,026	35,040
31.	Gates in the Rampart of the Fort		
	(a) Kathi Darwaza, District Srinagar	85,519	2,160
	(b) Sangeen Darwaza, District Srinagar	2,370	2,360

1	2	3	4
32.	Group of Ancient Temples Naranag, Kangan, District Ganderbal	28,36,344	6,81,315
33.	Ancient Site and Remains Burzahom, District Srinagar	1,76,371	8,688
34.	Ancient Monastery and Stupa together with adjacent Land Harwan, District Srinagar	55,15,978	14,81,295
35.	Group of Arched Terraces/Structural Complex Pari Mahal, District Srinagar	15,04,337	4,01,500
36.	Shankracharya Temple together with adjacent Land Kothi Bagh/Durganag, District Srinagar	12,74,311	6,22,600
37.	Pandrethan Temple together with adjacent Land Pandrethan, District Srinagar	11,80,822	5,970
38.	Temple of Devi Bhagwati together with adjacent Land (Babour), Thalora, District Udhampur	77,100	1,34,392
39.	Ancient Temple (Dera Babour) together with adjacent Land, Thalora, District Udhampur	3,39,775	9,792
40.	Ancient Temples Kala Dera I and II Manwal, District Udhampur	24,41,108	1,40,307
41.	Ancient Temple Nand Babour together with adjacent Land Thalora, District Udhampur	98,491	95,543
42.	Group of Temples Kiramchi, District Udhampur	53,454	74,723
43.	Ancient Fort attributed to Raja Suchet Singh and Samadhi of Queen of Raja Suchet Singh Ramnagar, District Udhampur	25,79,240	7,30,577
44.	Ancient Palaces attributed to Raja Suchet Singh Ramnagar, District Udhampur	32,85,443	7,16,117
Leh Ladakh Region			
45.	Rock Cut Sculptures (Mulbeg)	34,100	35,450
46.	Sculpture at Drass	9,81,421	1,69,850
47.	Buddhist Monastery (Lamayuru)	22,32,064	11,69,993
48.	Buddhist Monastery (Alchi)	16,65,752	13,45,258

1	2	3	4
49.	Buddhist Gonpa (Phyang)	16,36,833	22,32,371
50.	Ancient Palace, Leh	26,75,217	37,76,911
51.	Old Castle (Tsemo Hill)	7,81,355	21,13,768
52.	Stupa at Tisseru	13,39,780	34,500
53.	Ancient Palace and Shrine (Shey)	1,34,560	1,49,220
54.	Ancient Gonpa (Thiksey)	17,93,950	17,42,143

White paper on status of classical languages

2118. SHRI DILIP KUMAR TIRKEY: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that Classical Languages like Pali, Prakrit and Sanskrit are dying because of Government apathy towards them;

(b) whether it is also a fact that Pali and Prakrit have been removed from UPSC syllabi; and

(c) whether Government would consider bringing a White Paper on the status of the Classical Languages of the country?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) No, Sir. There is no apathy from Government towards Pali, Prakrit and Sanskrit.

(i) A scheme for the Award of the Certificates of Honours was introduced in the year 1958 to honour the scholars of Sanskrit, Arabic and Persian Languages. The scheme was extended to cover Pali/Prakrit in year 1996. Certificate of Honour is awarded to Scholars of eminence over 60 years of age with outstanding contribution in the field of Sanskrit, Arabic, Persian or Pali/Prakrit. This scheme envisages a one time monetary grant of ₹ 5,00,000/- to the Scholars. This Scheme included one award of Certificate of Honour to One Scholar of either of Pali or Prakrit for a year. In addition to this, the Scheme also provides for Maharshi Badrayan Vyas Samman for young Scholars in the age group of 30 to 45 years in the field of Sanskrit, Pali/ Prakrit, Arabic and Persian. This award carries an amount of ₹ 1.00 lakh as one-time payment to each Awardee along with a Sanad and shawl, which is presented by Hon'ble President of India. However, from the year 2016, separate awards shall be